

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

25
C.P.No.448/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Homendia Constructions Pvt.Ltd. -Vs- Registrar of Companies, W.B.		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. T. S. Pratap Singh, PCS

Petitioner

VS
9/10/2017

— ORDER

The Ld. PCS for the petitioner is present.

The Registrar of companies has not filed his report.

The ROC, West Bengal is directed to remain present personally in the Court on the next date of hearing and file the affidavit in reply to the petition of the petitioner.

The petitioner is directed to serve a copy of the notice upon the ROC, West Bengal within seven days from the date of this order and file the affidavit of service.

List on 16-11-2017.

sd
(Jinan KR)
Member(J)

sd
(Vijai Pratap Singh)
Member(J)